

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION NO. 56(RE-2007)/2004-2009
NEW DELHI, THE 21st NOVEMBER, 2007

S.O.(E) In exercise of the powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No.22 of 1992) read with Para 1.3 and Para 2.1 of the Foreign Trade Policy, 2004-2009, the Central Government hereby makes the following amendments in the ITC(HS) Classifications of Export and Import items, 2004-2009 as amended, from time to time :

With immediate effect, the following new entry shall be inserted after entry at Sl. No.159 in Chapter 47 under Schedule 2 of ITC(HS) :-

Sl. No.	Tariff Code	Item HS	Unit	Item Description	Export Policy	Nature of Restriction
159A	4705 00 00		Kg	Semichemical Wood Pulp	Prohibited	Not permitted to be exported

2. This issues in Public Interest.

(R.S. GUJRAL)

Director General of Foreign Trade

And Ex-Officio Additional Secretary to the Govt. of India

(Issued from F.No.**01/91/171/20/AM08/PC-III**)